

In compliance of order of Hon`ble NGT in the Matter of OA No. 520/2022 Subhash Mishra and others V/s State of Uttarakhand and others Site inspection report of Simli Gwaldam State Highway.

1.0 Background

A complaint was made by one Mr. Subhash Mishra to the Hon. NGT wherein it is alleged that Borders Road Organization (BRO) has constructed a road from Simli to Gwaldam in strategically sensitive and ecologically fragile area and has violated the environmental norms. Illegal cutting of trees and dumping of muck by BRO at several places has damaged the environment leading to drying of water resources. Muck disposal has narrowed down the width of river and blasting in the hills carried out by the contractor in violation of norms has resulted in landslides.

Hon. NGT in the O.A No 520 of 5022, titled as Subhash Mishra & ORS VS State of Uttarakhand. Reg. has ordered to constitute a Joint Committee comprising of the representatives of MoEF&CC, BRO, State PCB, DFO and District Magistrate to verify the factual position and take appropriate remedial action.

In accordance to the orders of the Hon. NGT field inspection of the said road was carried out on 23.11.2022 and 24.01.2023.

2.0 Details of the forest clearances granted by MoEF&CC

Two proposals were submitted by the User Agency i.e BRO with respect to Gwaldam to Simli road. The details of the sanctions accorded under Forest Conservation Act, 1980 to Gwaldam (87 km) to Bagoli (140 km) road and Bagoli (140 km) to Simli (140 km) road are as here under:- (Ann-1)

Table 1- Details of Stage I and Stage II approval

Proposal	Date of Stage II approval	Forest area diverted in hectares	No. of trees permitted to be felled in forest area	Approved muck dumping yards and area
Gwaldam (87km) to Bagoli (140 km)	29.09.2015	48.986 Ha	3945*	13; Area – 1.40 Ha
Bagoli (140 km) to Simli (150 km)	18.01.2013	8.750 Ha	102*	4; Area – 0.432 Ha

*In case of Gwaldam (87 km) to Bagoli (140 km) road **3945** trees were permitted to be felled in forest area whereas **533** trees were proposed to be felled in private / revenue lands. In the case

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of Bagoli (140 km) to Simli (150 km) **102** trees were proposed to be felled in the forest area while **277** trees were proposed to be felled in the private/revenue lands. It may be noted that the approvals granted under FCA, 1980 only deal with the permission for felling of trees in the diverted forest lands.

3.0 Site Inspection

The site inspection was carried out by officials of the nominated committee on 23.11.2022 and 24.01.2023 along with the Officials of the User Agency and the Forest Department. The following officials were present during the site inspection.

Officers in Committee: -

- i) Gajendra Prakash Narwane, Assistant Inspector General of Forest
- ii) Pooja Rawal, SDO Badrinath Forest Division
- iii) Pradeep Negi, Tehsildar, Tharali
- iv) Pushkar Singh Negi Revenue Sub inspector, Harmani
- v) Rakesh kandari, AEE, UKPCB
- vi) Sundar Singh Chauhan, ASO, UKPCB
- vii) Satyapal Singh, AE Civil, BRO, 66 RCC

Officers / Staff from the Forest Department and BRO: -

- i) Shree Pradeep Kumar PK, AE (Civil) BRO
- ii) Shree Rajkumar, AE (Civil) BRO
- iii) Shree Dhiraj Kumar, JE (Civil) BRO
- iv) Shree Bhanvar Singh, JE (Civil) BRO
- v) Shree Dharampal Singh Negi, OVSR.
- vi) Shree Makhanlal, Deputy Ranger, Gwaldam.
- vii) Shree Mohan Singh Bhist, Forest Guard, Gwaldam.
- viii) Shree Dinesh Chand Sati, Forest Guard, West Pindar Range, Narayan Bajar.

3.1 Inspection of the muck dumping yards:

During the site inspection all the dumping yards were observed. As per the muck dumping plan, muck dumping was to be carried out at 13 sites in case of the Gwaldam (87km) to Bagoli (140 km) road and at 4 sites in the Bagoli (140 km) to Simli (150 km) road. The details of the capacity of muck dumping yards and the capacity utilized as provided by the user agency are given in the table below: (Ann-2)

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Table 2- Details of muck dumping yards

Sr. No	Dumping yard location in Km	Muck Generated and dumped Capacity in m ³	Capacity utilized in m ³
1	87.85	148500.00	147300.00
2	89.00	78400.00	76836.00
3	94.90	99000.00	97235.00
4	96.70	117000.00	115090.00
5	99.90	148500.00	145830.00
6	108.60	76800.00	74590.00
7	115.350	87300.00	84510.00
8	118.850	88200.00	86560.00
9	126.00	89100.00	88090.00
10	130.15	147065.00	141245.00
11	136.300	78827.00	72727.00
12	135.90	99008.00	91158.00
13	139.70	117553.00	111483.00
14	142.60	41748.00	36428.00
15	144.75	56034.00	50784.00
16	146.30	196000.00	191678.00
17	149.100	130808.00	125698.00
		1799843.00	1737242.00

3.2 General observations regarding the muck dumping & the muck dumping yards:

- i) Protective structures such as sausage walls constructed to prevent rolling down of the muck were observed at the bottom of all the muck dumping yards.
- ii) All the muck dumping yards except the muck dumping yard located at 135.90 Km and 139.70 the slopes of the muck dumping yards are covered by vegetation. In case of muck dumping yard located at 94.90 Km, 96.70 km, 142.60 km, 144.75 km, 146.30 km and 149.10 km the muck dumping yards are thickly covered by vegetation.
- iii) Muck dumping in all the muck dumping yards was found to be done as per their carrying capacity.
- iv) Rolling down of muck beyond the sausage walls constructed at the bottom of the muck dumping yards was not observed. Muck was not found to be disposed in the river bank at any of the locations of the muck dumping yards.

5

- v) Tree planting has been done at muck dumping yards located at 94.9 Km, 96.7 km and 99.9 Km. Further, a park for children has been created at the muck dumping yard located at 94.9 km.
- vi) Other than the above mentioned and approved sites muck dumping has been also carried out at 90.20 Km in front of the Gwaldam Forest Rest House to level the land.

3.3 Inspection of the landslides/ washouts: -

All the landslides were observed on the route. The detailed observations regarding the landslides is given in the table below:

Table 3- Details of landslides

Sr.No	Approximate location of the landslide / washout in Km	Specific observations
1	Between 87.85 Km to 89.00 Km.	At least 3 trees were found to be uprooted at the site. The debris generated due to the landslide has rolled downhill. However, there is no damage to the vegetation downhill. Also, no river is located downhill.
2	Between 87.85 Km to 89.00 Km.	3-4 trees were found to be uprooted at the site.
3	Between 87.85 Km to 89.00 Km.	2-3 trees were found to be uprooted and damaged at the site. Loose debris has rolled downhill. There is no river located at the downhill.
4	Between 90.20 Km to 94.90 Km.	Old washout was found within the RoW of the road. The soil was found to be exposed and large boulders were observed on the slope. It is necessary to construct protective structures at the toe of the landslide. Vegetative measures also need to be adopted to stabilize the landslide.
5	Between 90.20 Km to 94.90 Km.	Old washout was found within the RoW of the road. A breast wall was found to be constructed along the road at this section. The soil is exposed along the slopes. It is necessary to repair the protective structures at the toe of the landslide. Vegetative measures also need to be adopted to stabilize the landslide.
6	Near 99.90 Km.	Old landslide was found affecting a large land mass both on the uphill portion and downhill portion of the road. The

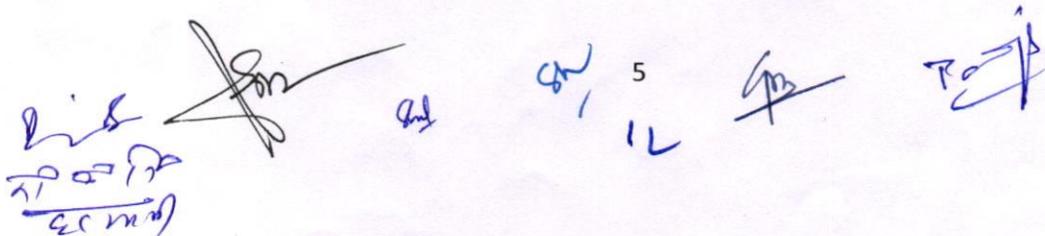
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Sr.No	Approximate location of the landslide / washout in Km	Specific observations
		loose debris has rolled down. A protective structure was found on the downhill side of the road.
7	Between 99.00 Km and 108.00 Km.	As above.
8	Near 108.00 Km.	Loose debris mainly soil and small boulders have rolled down from the uphill to the downhill of the road.
9	Between 108.00 to 115.00 Km.	Loose debris and minor boulders have rolled down beyond the retaining wall constructed. Vegetation mainly consisting of shrubs has been damaged.
10	Near 115.00 Km.	A large landslide was observed. Large boulders and debris have fallen down on the river bank. Protective structures constructed were also found to be damaged.
11	Between 118.00 Km to 126 Km.	A large landslide was observed. Small boulders and loose debris have fallen downhill. Some on the river bank.
12	Between 130 Km to 136 Km.	Washout creating nearly vertical cliff in the uphill side of the road was observed. Protective structures downhill have been damaged.
13	Near 136 Km.	Landslide has been triggered due to construction of a PMGSY road above the existing road constructed by the BRO. Large amount of debris was found lying in a small water stream.
14	Between 136 km and 139 Km.	Debris falling from uphill direction has damaged the protective structures below.
15	Between 136 km and 139 Km.	Loose debris was found beyond the protective structures. Some of the debris has fallen in the bank of the river.
16	Between 136 km and 139 km.	A large landslide was observed. All the protective structures have been destroyed. The remnants of the protective structures as well as the boulders have reached the banks of the river.
17	Between 142 to 144 km.	A large landslide was observed uphill. It is necessary to immediately stabilize the slope by appropriate engineering and vegetative measures as houses have been constructed downhill.


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3.4 General observations regarding the landslides:

- i) At most of the places where landslides were detected the rock strata was found to be loose consisting mainly of loose soil mixed with rocks. Heavy rainfall events and further loosening of the soil due to loss of vegetative cover and slope cutting might have triggered these landslides.
- ii) Uprooted and damaged trees were observed at few locations. At all the other locations the information related to the total number of trees damaged due to the landslide was not readily available. It is essential to develop a joint mechanism between the user agency and the forest department to immediately take note of the landslides, record the damage incurred to vegetation and carry out necessary works for stabilization of the landslides.
- iii) At the location of landslides mentioned at the Sr. no 5, 6, 7, 9, 10, 12, 14, 15 & 16 protective structures were found to be constructed. These structures were also damaged in the landslides.
- iv) At the location of landslides mentioned at the Sr. no 13, 15 & 16 the debris has fallen in the stream / river banks downhill.
- v) At one location mentioned at the Sr. no 13 the landslide has occurred due to the construction of another road above the existing road constructed by BRO.
- vi) Proper engineering structures and vegetative measures are required to be adopted immediately at all the locations of the landslides.

3.5 Tree felling: -

As mentioned in the table 1, the Stage II approval for the project was accorded in the year 2013 and 2015. Tree felling operations were carried out 8-10 years ago. Hence it is not possible to ascertain the actual number of trees felled from the site inspection. The information provided by the forest department is relied upon. The details of the trees felled are given in the table below: - (Ann-3)

Table 4- Tree felling details

Proposal	No. of trees permitted to be felled in the forest area	No. of trees actually felled in the forest area	No. of trees proposed to be felled in the revenue / private areas	No. of trees actually felled in the revenue/ private areas

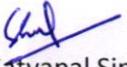
The bottom of the page contains several handwritten signatures and initials in blue ink. On the left, there is a large signature that appears to be 'S. S.' with some illegible text below it. In the center, there are initials 'S. S.' and the number '6' above '12'. On the right, there are two more signatures, one of which appears to be 'P. S.' and another that is less legible.

Gwaldam (87km) to Bagoli (140 km)	3945	3738	533	435
Bagoli (140 km) to Simli (150 km)	102	76	277	0
Total	4047	3814	810	435

As per the tree felling information mentioned above excess tree felling has not been observed.

4.0 Conclusion

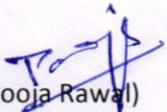
- i) As per the data provided by the forest department, excess/illegal tree felling has not been carried out during the construction of the road.
- ii) Muck disposal has been carried out as per the approved muck disposal plan. Proper structures to prevent roll down of muck have been constructed. Rolling down of muck beyond the sausage walls constructed at the bottom of the muck dumping yards was not observed. Muck was not found to be disposed in the river bank at any of the locations of the muck dumping yards.
- iii) 17 events of landslides / washouts were observed along the entire stretch from Gwaldam to Simli. Heavy rains during the monsoon and the loosening of soil due to removal of vegetation and slope cutting could have triggered the events of landslide / washout. At 9 locations protective structures were already constructed and were found to be damaged due to landslide / washout. At 3 locations debris was found to have reached the river banks.
- iv) The landslide / washout locations are required to be urgently treated with appropriate engineering and vegetative measures. Also, a joint mechanism between the forest department and BRO to monitor the landslide / washout events, assess the damage to the vegetation and treat the sites with appropriate measures need to be developed.

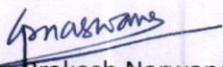

(Satyapal Singh)
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(Gajendra Prakash Narwane)
Asst. Insp. General of Forests
Integrated Regional Office,
Dehradun


नारायणबाई तहसीलदार
नारायणबाई
जिला-बगोली

Representative photographs of the muck dumping yards-

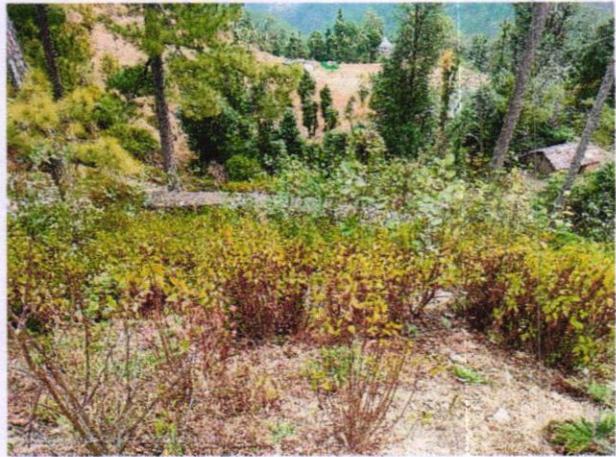
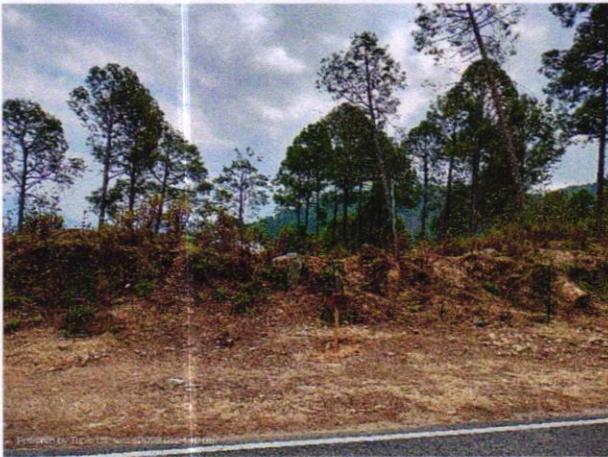


Image I- Top view and the view of slope of the muck dumping yard located at 96.700 Km

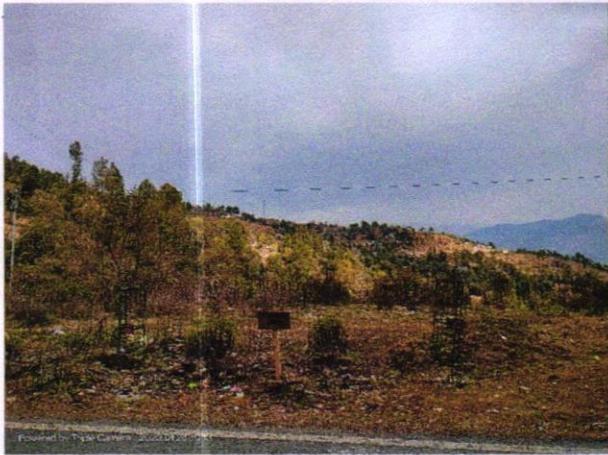


Image II – Top view and view of slope of the muck dumping yard located at 99.90 Km

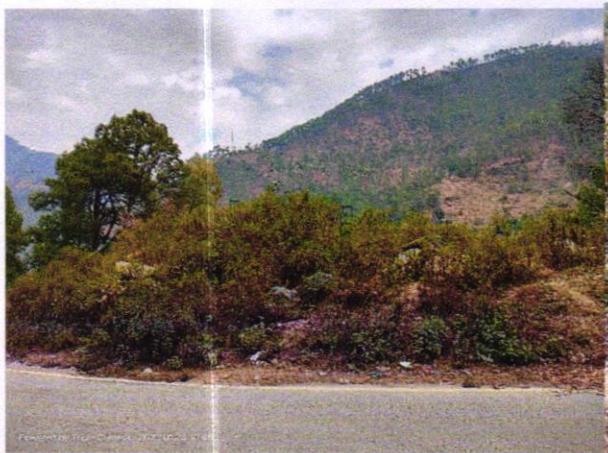


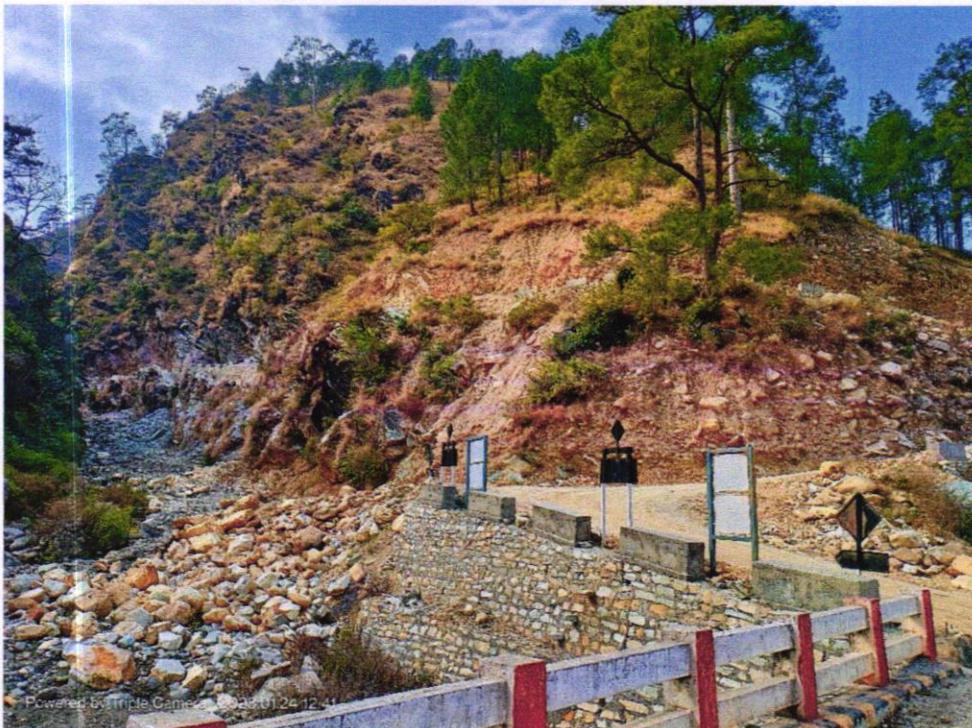
Image III – Top view and view of the slope of the muck dumping yard located at 108.60 Km

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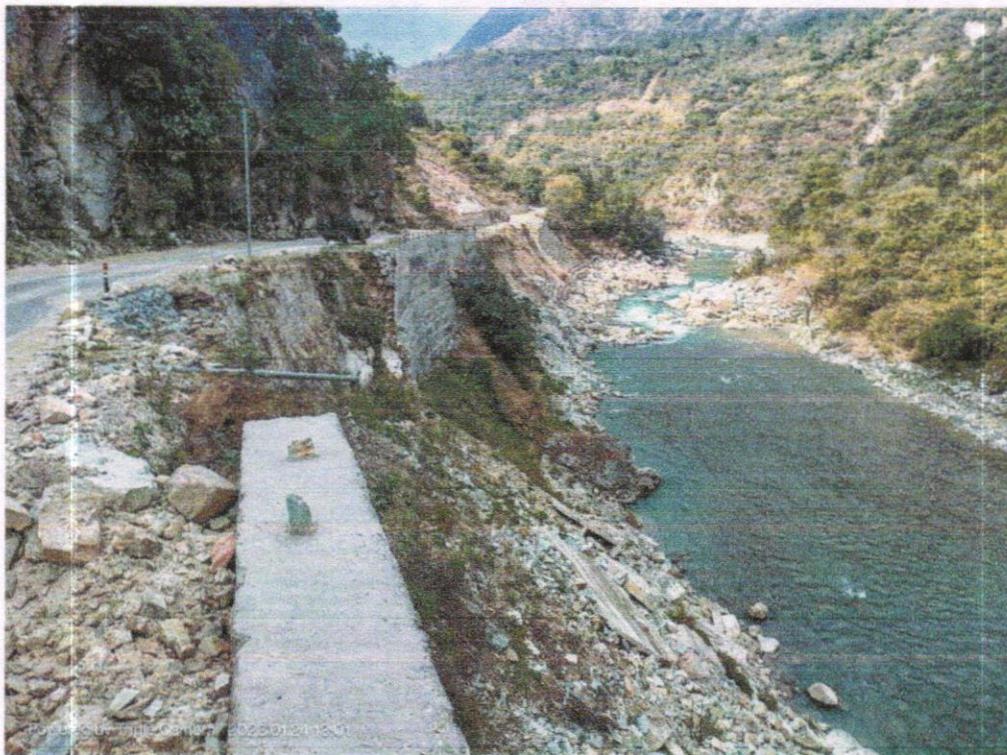
Representative images of the landslides / washouts



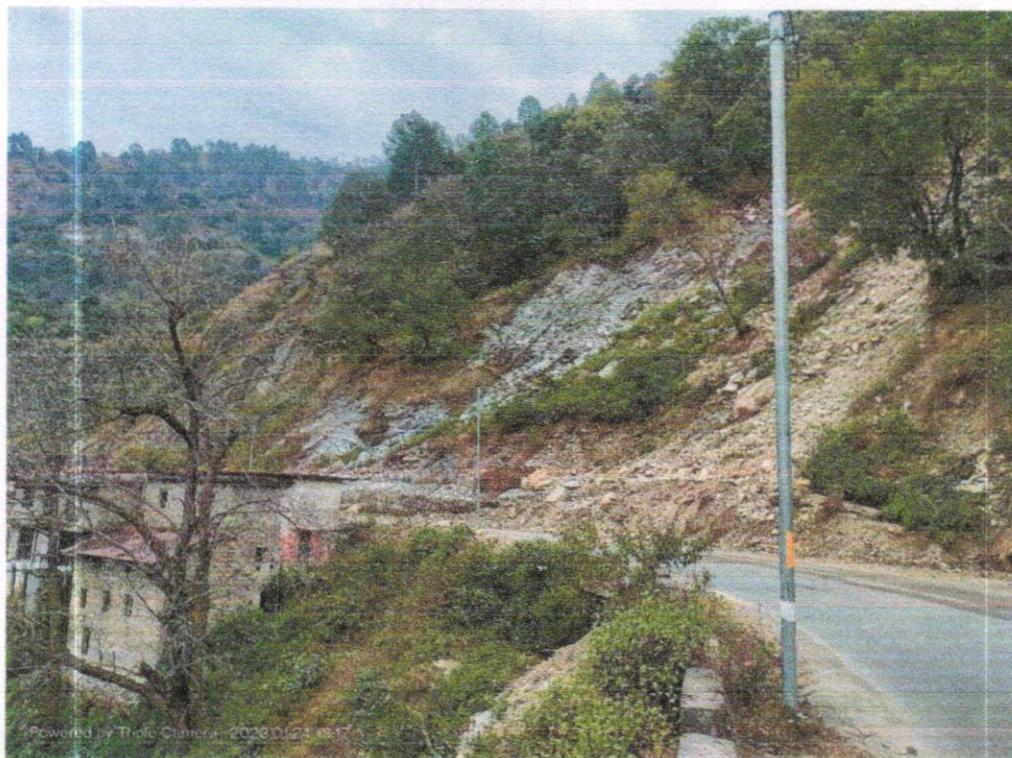
Landslide / washout between 87.85 Km to 89.00 Km.



Landslide / washout due to construction of road above the existing road at 136 Km



Landslide / washout event at 136-139 km damaging the protective structures.



Landslide / washout event at 142-144 km posing threat to habitation below.

12

Annexure-1



भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
क्षेत्रीय कार्यालय,
पिर्यसन रोड,
वन अनुसंधान संस्थान परिसर,
पो0ओ0 न्यू फॉरेस्ट, देहरादून-248006
दूरभाष: 0135-2750809,
ईमेल/Email - moef.ddn@gmail.com

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT,
FORESTS & CLIMATE CHANGE,
REGIONAL OFFICE,
Pearson Road, FRI Campus,
P.O. New Forest, Dehradun - 248006
Phone: 0135-2750809

फाइल सं0 8-23/2014-एफ.सी./1454

दिनांक: 29.09.2015

सेवा में,

प्रमुख सचिव (वन),
उत्तराखण्ड शासन, सुभाष रोड,
देहरादून।

विषय: जनपद-चमोली एवं बागेश्वर के अन्तर्गत सिमली-ग्वालदम राज्य राजमार्ग के किमी0 87.00 (ग्वालदम) से किमी0 140 (बगोली) तक मोटर मार्ग के चौड़ीकरण हेतु 48.986 हे0 वन भूमि का सीमा सड़क संगठन को प्रत्यावर्तन।

सन्दर्भ: अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड का पत्रांक-3599/1जी-3943 (चमोली) दिनांक 05.06.2015 महोदय,

कृपया उपरोक्त विषय पर अपर सचिव, उत्तराखण्ड शासन का पत्रांक 08/7-1-2014-600(4366)/2014 दिनांक 07.03.2014 का आशय ग्रहण करने का कष्ट करें, जिसके द्वारा राज्य सरकार ने विषयांकित प्रस्ताव पर वन संरक्षण अधिनियम, 1980 की धारा (2) के तहत भारत सरकार की स्वीकृति मांगी थी।

प्रश्नगत प्रकरण में सहायक वन महानिरीक्षक, भारत सरकार, पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली के पत्र संख्या 8-23/2014-एफ0सी0 दिनांक-16.05.2014 द्वारा सैद्धान्तिक स्वीकृति प्रदान की गयी थी जिसमें उल्लिखित शर्तों की अनुपालना आख्या अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड के उपरोक्त संदर्भित पत्र द्वारा प्रस्तुत की गयी है। राज्य सरकार के प्रस्ताव पर ध्यानपूर्वक विचार करने के उपरान्त मुझे यह सूचित करने का निर्देश हुआ है कि केन्द्र सरकार जनपद-चमोली एवं बागेश्वर के अन्तर्गत सिमली- ग्वालदम राज्य राजमार्ग के किमी0 87.00 (ग्वालदम) से किमी0 140 (बगोली) तक मोटर मार्ग के चौड़ीकरण हेतु 48.986 हे0 वन भूमि के सीमा सड़क संगठन को प्रत्यावर्तन किए जाने की विधिवत् स्वीकृति निम्नलिखित शर्तों पर प्रदान करती है:-

1. वन भूमि की विधिक परिस्थिति बदली नहीं जाएगी।
2. प्रयोक्ता अभिकरण के व्यय पर वन विभाग द्वारा प्रत्यावर्तित भूमि के बदले प्रस्तावित स्थलों पर समतुल्य वन भूमि अर्थात 49.00 हे0 [कुलाऊँ, बघाणगढ़ी रि0, चिडिंगा रि0, तलवाड़ी रि0, ग्वालदम रि0, पिण्डरवार रि0, बमियाला रि0, पिण्डरपार सं0-27, नलगांव एवं बूगां 2ब] वन भूमि में प्रतिपूरक वृक्षारोपण एवं 10 वर्षों तक रखरखाव किया जायेगा।
3. Boundary of the forest land proposed to be diverted shall be demarcated on ground at project cost, using four feet high RCC pillars, each pillar inscribed with the serial number, DGPS coordinates, forward and back bearings and distance from adjoining pillars etc.
4. User agency shall raise strip plantation on both sides and central verge of the road.
5. Sufficient firewood, preferably the alternate fuel shall be provided by the user agency to the labourers after purchasing the same from the State Forest Department of the Forest Development Corporation or any other legal source of alternate fuel.
6. User agency shall obtain the Environmental Clearance as per the provisions of the Environment (Protection) Act, 1986, if required under the said Act.

7. Researchers from the Forestry Department of H.N.B. Garhwal University, Srinager Garhwal or any other University/Research Institute may be allowed to collect measurement/data from trees to be felled from the forest land proposed to be diverted. After collection of data, the researchers may hand over the timber to the State Forest Department for its disposal as per the extant procedure.
8. Any other condition that the concerned Regional Office of this Ministry having jurisdiction over the forest land proposed to be diverted may stipulate from time to time for protection and improvement of flora and fauna in the forest area.
9. एन.पी.वी. की दरों में अगर बढ़ोतरी होती है तो प्रयोक्ता अभिकरण बढी दरों पर एन.पी.वी. देने के लिए बाध्य होगा।
10. प्रयोक्ता अभिकरण द्वारा प्रस्तावित वन क्षेत्र के आस-पास मजदूरों/स्टॉफ के लिये किसी भी प्रकार का लेबर कैम्प नहीं लगाया जायेगा।
11. प्रयोक्ता अभिकरण के द्वारा प्रस्तावित निर्माण कार्य के दौरान स्थल पर कार्यरत मजदूरों एवं स्टॉफ के लिये रसोई गैस/करोसिन तैल की आपूर्ति की जायेगी, ताकि निकटवर्ती वनों को क्षति न पहुँचे।
12. Felling of trees on the forest land being diverted shall be reduced to the bare minimum and not exceeding 3945 and the trees should be felled under strict supervision of the State Forest Department.
13. परियोजना के निर्माण व रख-रखाव के दौरान आस-पास के क्षेत्र की वनस्पतियों एवं जीव-जन्तुओं को किसी प्रकार की क्षति नहीं पहुँचायी जायेगी।
14. परियोजना निर्माण से उत्सर्जित मलबे का निस्तारण प्रयोक्ता अभिकरण द्वारा प्रस्तुत मलवा निस्तारण योजना के अनुसार प्रभागीय वनाधिकारी की देख-रेख में किया जाएगा एवं निर्दिष्ट स्थानों के अलावा अन्यत्र मलवा नहीं फेंका जाएगा।
15. वन भूमि का प्रयोग प्रस्ताव में दर्शाये गये प्रयोजन के अलावा अन्य किसी प्रयोजन के लिए नहीं किया जायेगा।
16. प्रयोक्ता अभिकरण द्वारा जनपद कार्याबल एवं भू-वैज्ञानिक की संस्तुतियों एवं सुझावों का कडाई से पालन किया जायेगा।
17. यदि कोई अन्य सम्बन्धित अधिनियम/अनुच्छेद/नियम/न्यायालय आदेश/अनुदेश आदि इस प्रस्ताव पर लागू होते हैं तो उनके अधीन सक्षम प्राधिकारी की अनुमति लेना राज्य सरकार/प्रयोक्ता एजेंसी का उत्तरदायित्व होगा।

इस स्वीकृति में निहित किसी भी निर्धारित शर्त का अनुपालन नहीं होने अथवा सन्तोषजनक अनुपालन नहीं होने की स्थिति में केंद्र सरकार द्वारा स्वीकृति को निरस्त करने का अधिकार सुरक्षित है। राज्य सरकार वन विभाग के माध्यम से इन शर्तों की अनुपालना सुनिश्चित करेगी।

भवदीय,

(एम०एस० नेगी)
उप वन संरक्षक

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. अपर वन महानिदेशक (एफ०सी०), पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, इन्दिरा पर्यावरण भवन, जोरबाग रोड, अलीगंज, नई दिल्ली।
2. अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, वन संरक्षण, इन्दिरा नगर फारेस्ट कालोनी, देहरादून, उत्तराखण्ड।
3. आदेश पत्रावली।

(एम०एस० नेगी)
उप वन संरक्षक

14



भारत सरकार,
पर्यावरण एवं वन मन्त्रालय,
क्षेत्रीय कार्यालय [मध्य क्षेत्र]

पंचम तल, केन्द्रीय भवन,
सैक्टर एच, अलीगंज, लखनऊ-226024
टेलीफैक्स-2326696

पत्र सं० 8बी/यू.सी.पी/06/99/2010/एफ.सी. 1204

दिनांक: 18.01.2013

सेवा में,

प्रमुख सचिव (वन),
उत्तराखण्ड शासन, देहरादून।

विषय: जनपद चमोली के अन्तर्गत राष्ट्रीय राजमार्ग संख्या-11 के किमी० 140 (बंगोली) से किमी० 150 (सिमली आटागाड पुल के समीप) तक मोटर मार्ग के चौड़ीकरण/विस्तारीकरण हेतु 8.750 हे० वन भूमि का गैर वानिकी कार्यों हेतु सीमा सड़क संगठन को प्रत्यावर्तन।

सन्दर्भ: अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड का पत्रांक- 1471/1जी-3060 (चमोली) दिनांक 29.12.2012

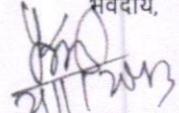
महोदय,

उपरोक्त विषय पर अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड का पत्रांक- 3067/1जी-3060 (चमोली) दिनांक 22.03.2010 का आशय ग्रहण करने का कष्ट करें, जिसके द्वारा राज्य सरकार ने विषयांकित प्रस्ताव पर वन संरक्षण अधिनियम 1980 की धारा (2) के तहत भारत सरकार की स्वीकृति मांगी थी।

प्रश्नगत प्रकरण में इस कार्यालय के समसंख्यक पत्र दिनांक-10.09.2010 द्वारा प्रस्ताव में सैद्धान्तिक स्वीकृति प्रदान की गयी थी जिसमें उल्लिखित शर्तों की अनुपालन आख्या अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड के उपरोक्त संदर्भित पत्रों द्वारा प्रस्तुत की गयी है। राज्य सरकार के प्रस्ताव पर ध्यानपूर्वक विचार करने के उपरान्त मुझे यह सूचित करने का निर्देश हुआ है कि केन्द्र सरकार जनपद चमोली के अन्तर्गत राष्ट्रीय राजमार्ग संख्या-11 के किमी० 140 (बंगोली) से किमी० 150 (सिमली आटागाड पुल के समीप) तक मोटर मार्ग के चौड़ीकरण/विस्तारीकरण हेतु 8.750 हे० वन भूमि का गैर वानिकी कार्यों हेतु सीमा सड़क संगठन को प्रत्यावर्तन एवं 102 वृक्षों के पातन की विधिवत् स्वीकृति निम्नलिखित शर्तों पर प्रदान करती है:-

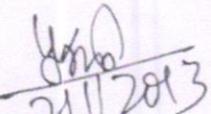
1. वन भूमि की वैधानिक स्थिति में कोई परिवर्तन नहीं होगा।
2. प्रयोक्ता अभिकरण के व्यय पर वन विभाग द्वारा प्रत्यावर्तित भूमि के बदले प्रस्तावित 17.500 हे० (ग्राम सैनू में 7.911 हे० एवं ग्राम कौली मल्ली में 9.584 हे०) सिविल सोयम भूमि पर ग्राम सैनू एवं ग्राम कौली मल्ली, तहसील-कर्णप्रयाग, जनपद- चमोली, उत्तराखण्ड में वन संरक्षण अधिनियम के मार्गदर्शी सिद्धान्तों 3.2(1) एवं 4.2 के अनुसार क्षतिपूर्क वृक्षारोपण एवं 07 से 10 वर्षों तक रखरखाव किया जायेगा। क्षतिपूर्क वृक्षारोपण हेतु चयनित ग्राम सैनू एवं ग्राम कौली मल्ली, तहसील-कर्णप्रयाग, जनपद- चमोली, उत्तराखण्ड में 17.500 हे० (ग्राम सैनू में 7.911 हे० एवं ग्राम कौली मल्ली में 9.584 हे०) सिविल सोयम भूमि को वैज्ञानिक दृष्टि से प्रबन्धन हेतु इसे वन विभाग, उत्तराखण्ड के प्रशासनिक नियन्त्रण में हस्तान्तरित व नामान्तरित कर दिया गया है। इसे भारतीय वन अधिनियम 1927 के अन्तर्गत छः माह के अन्दर संरक्षित वन घोषित किया जायेगा एवं एक प्रति अभिलेख हेतु क्षेत्रीय कार्यालय को प्रस्तुत करनी होगी।
3. प्रयोक्ता अभिकरण के व्यय पर वन विभाग द्वारा प्रस्तावित मार्ग के दोनों ओर रिक्त पड़े स्थानों पर यथोचित वृक्षारोपण एवं 07 से 10 वर्षों तक रखरखाव किया जायेगा।
4. प्रयोक्ता अभिकरण द्वारा माननीय उच्चतम न्यायालय के रिट पिटीशन 202/1995 के अन्तर्गत आई.ए. 566 एवं भारत सरकार पत्र संख्या 5-3/2007-एफ०सी० दिनांक 05.02.2009 के आदेशानुसार शुद्ध वर्तमान मूल्य (एन.पी.वी.) की निर्धारित राशि जमा किया जायेगा।
5. प्रयोक्ता अभिकरण द्वारा जनपद कार्यबल की संस्तुतियों एवं भू-वैज्ञानिक के सुझावों का कड़ाई से अनुपालन किया जायेगा।
6. परियोजना के निर्माण व रख-रखाव के दौरान आस-पास के क्षेत्र की वनस्पतियों एवं जीव-जन्तुओं को किसी प्रकार की क्षति नहीं पहुँचायी जाएगी।

7. प्रत्यावर्तित वन भूमि का उपयोग किसी भी अन्य प्रयोजन के लिए नहीं किया जायेगा।
8. प्रयोक्ता अभिकरण द्वारा सड़क निर्माण के दौरान स्थल पर कार्यरत मजदूरों /स्टाफ को रसोई गैस/किरोसिन तेल की आपूर्ति की जायेगी, जिससे निकटवर्ती वनों को क्षति न हों।
9. प्रयोक्ता अभिकरण द्वारा प्रस्तावित स्थल/वन क्षेत्र के आप पास मजदूरों/स्टाफ के लिए किसी भी प्रकार का कैम्प नहीं लगाया जायेगा।
10. प्रस्तावित वनभूमि के अतिरिक्त आस पास की वनभूमि से सड़क निर्माण के दौरान मिट्टी/पत्थर काटने एवं भरने का कार्य नहीं किया जाएगा।
11. प्रयोक्ता अभिकरण के व्यय पर मक डिस्पोजल का कार्य प्रस्तुत की गयी योजना के अनुसार वन विभाग की देख-रेख में किया जायेगा।
12. निर्माण कार्य के अन्तर्गत पातित होने वाले वृक्षों का पातन राज्य के वन विकास निगम द्वारा किया जाएगा और उसका निस्तारण सम्बन्धित ग्रामों की स्थानीय जनता के हक हकूक के दृष्टिगत किया जायेगा।
13. प्रयोक्ता अभिकरण द्वारा आवश्यक न्यूनतम वृक्षों का ही पातन किया जायेगा।
14. प्रयोक्ता अभिकरण वन अधिकार अधिनियम 2006 के अंतर्गत प्रत्यावर्तन प्रस्ताव से संबंधित सभी ग्राम सभाओं के प्रस्ताव प्रस्तुत करेगी जिसमें स्पष्ट अंकित हो कि ग्राम सभा के अन्तर्गत वनाधिकार के सभी दावों का निस्तारण हो चुका है एवं ग्राम सभा वन भूमि के प्रत्यावर्तन प्रस्ताव पर सहमत है एवं संबंधित जिले के जिलाधिकारी का प्रमाण पत्र प्रस्तुत करेगा कि वनाधिकार अधिनियम के अन्तर्गत प्रस्तावित वनभूमि में कोई भी दावा लम्बित नहीं है।
15. प्रस्ताव में निहित किसी भी निर्धारित शर्त का अनुपालन नहीं होने अथवा असंतोषजनक अनुपालन होने की स्थिति में केन्द्र सरकार द्वारा स्वीकृति को निरस्त करने का अधिकार सुरक्षित है।

भवदीय,

 (वाई0 के0 सिंह चौहान)
 मुख्य वन संरक्षक(के.)

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. अति0 वन महानिदेशक (एफ0सी0), पर्यावरण एवं वन मंत्रालय, पर्यावरण भवन, सी0जी0ओ0 काम्प्लेक्स, लोधी रोड, नई दिल्ली।
2. नोडल अधिकारी एवं मुख्य वन संरक्षक, भूमि सर्वेक्षण निदेशालय, इन्दिरा नगर फॉरेस्ट कालोनी, देहरादून।
3. प्रभागीय वनाधिकारी, बट्टीनाथ वन प्रभाग, गोपेश्वर, उत्तराखण्ड।
4. कमान अधिकारी, 66-सड़क निर्माण ईकाई, ग्रेफ, द्वारा 56-सेना डाकघर, चमोली, उत्तराखण्ड।
5. आदेश पत्रावली।


 21/1/2013
 (वाई0 के0 सिंह चौहान)
 मुख्य वन संरक्षक(के.)

परियोजना का नाम— जनपद चमोली के अन्तर्गत सिमली-ग्वालदम राज्य राजमार्ग संख्या 11 के किमी० 87.000 (ग्वालदम) से किमी० 140.000 (बगोली) तक सड़क विस्तार/चौड़ीकरण हेतु 48.986 हे० वन भूमि का गैर वानिकी कार्य हेतु सीमा सड़क संगठन को प्रत्यावर्तन

परियोजना में वास्तविक रूप से (12 मीटर चौड़ाई में) प्रभावित होने वाले वृक्षों का प्रभागवार, भूमिवार एवं व्यासवार सारांश ।

क्र० सं०	प्रभाग का नाम	भूमि का प्रकार	वृक्ष का व्यासवार विवरण							60 से अधिक	योग
			0-10	10-20	20-30	30-40	40-50	50-60			
01	बागेश्वर वन प्रभाग बागेश्वर	आरक्षित वन भूमि	263	67	37	44	8	2	2	423	
		निजी/नाप भूमि में									
02	बद्रीनाथ वन प्रभाग गोपेश्वर	आरक्षित, सिविल सोयम एवं वन पचायती भूमि	1569	891	490	359	101	43	69	3522	
		योग	1832	958	527	403	109	45	71	3945	
		निजी/नाप भूमि	264	170	60	21	11	07	—	533	
		कुल योग	2096	1128	587	424	120	52	71	4478	

(KR Chouhan)

Executive Engineer (Civ.)

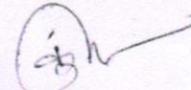
17

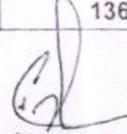
जनपद चमोली के अर्न्तगत सिमली - ग्वालदम राज्य राजमार्ग संख्या 11 के किमी⁰ 140.000 (बगोली) से किमी⁰ 150.000 (सिमली आटागाड पुल के समीप) तक सडक विस्तारीकरण / चौड़ीकरण में वास्तविक रुप से पातन होने वाले वृक्षों की सूची

परियोजना में कुल प्रभावित होने वाले एवं वास्तविक रुप से पातन किये जाने वाले वृक्षों का तुलनात्मक विवरण

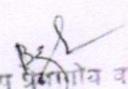
क्र० सं०	भूमि का विवरण व प्रकार	कुल प्रभावित होने वाले वृक्षों की संख्या (24 मीटर चौड़ाई में)	वास्तविक रुप से पातन होने वाले वृक्षों की संख्या (12 मीटर चौड़ाई में)	तुलनात्मक विवरण / अन्तर
1	बगोली नाप भूमि में	125	117	8
2	बगोली सिविल भूमि में	24	15	9
3	कौल्सों नाम भूमि में	32	16	16
4	कौल्सों सिविल भूमि में	5	3	2
5	थापली नाप भूमि में	56	38	18
6	थापली सिविल भूमि में	18	7	11
7	बणगांव तल्ला नाप भूमि में	128	86	42
8	बणगांव तल्ला सिविल भूमि में	72	55	17
9	मठोली नाप भूमि में	24	20	4
10	मठोली सिविल भूमि में	24	15	9
11	पीपलसेरा सिमली बाजार की तरफ सिविल भूमि में	7	7	0
कुल योग -		515	379	136
1	सिविल वन भूमि में	150	102	48
2	नाप भूमि में	365	277	88
सम्पूर्ण योग -		515	379	136

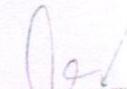

 उप प्रभोग्य वनाधिकारी
 सिमली (गोपेदवर)


 उप प्रभोग्य वनाधिकारी
 सिमली (गोपेदवर)


 वन संप्रदायिकारी
 सिमली (गोपेदवर)

In forest land


 उप प्रभोग्य वनाधिकारी
 सिमली (गोपेदवर)


 उप वन संरक्षक
 बनीनाथ वन प्रभाग
 गोपेश्वर (चमोली)



मुख्यालय
66 सड़क निर्माण इकाई (ग्रेफ)
सीमा सड़क संगठन
रक्षा मंत्रालय भारत सरकार
पिन 930066
द्वारा 56 सेना डाकघर

213/NGT/ 22 /E2

30 Jan 2023

**Shri Gajendra Prakash Narwane, IFS,
Assistant Inspector General of Forest,
Ministry of Environment, Forest &
Climate Change
Integrated Regional Officer, Dehradun
25 Subash Road, Dehradun - 248001
Ph - 0135-2650809
Fax - 0135-2653010
E-Mail - moef.ddn@gov.in**

SITE INSPECTION IN COMPLIANCE OF ORDER OF THE HON'BLE NGT IN THE
MATTER OF O.A. NO.520 OF 2022, TITLES AS "SUBHASH MISHRA & ORS.
VERSUS STATE OF UTTARAKHAND

Sir,

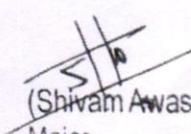
1. Reference site visit of Simli-Gwaldam road carried out on 24 Jan 2023
2. The details regarding muck dumping sites and land slide locations with photographs are forwarded herewith as per Appendix 'A' & 'B' respectively for your information and further necessary action, please

Encs:- 10 sheets

(Shivam Awasthi)
Major
Offg Officer Commanding
66 RCC (GREF)

DETAIL OF MUCK DUMPING SITES

S/No.	Dumping Yard (Location in Km)	Capacity (in Cum)	Capacity utilized till date (in Cum)	Appx balance Qty (in Cum)	Protective measures undertaken to prevent rolling down of the muck
		1	2	3	4
1	87.850	148500.00	147300.00	1200.00	Sausage walls of various size has been constructed to retain the muck at Dumping location.
2	89.000	78400.00	76836.00	1564.00	
3	94.900	99000.00	97235.00	1765.00	
4	96.700	117000.00	115090.00	1910.00	
5	99.900	148500.00	145830.00	2670.00	
6	108.600	76800.00	74590.00	2210.00	
7	115.350	87300.00	84510.00	2790.00	
8	118.850	88200.00	86560.00	1640.00	
9	126.000	89100.00	88090.00	1010.00	
10	130.150	147065.00	141245.00	5820.00	
11	136.300	78827.00	72727.00	6100.00	
12	135.900	99008.00	91158.00	7850.00	
13	139.700	117553.00	111483.00	6070.00	
14	142.600	41748.00	36428.00	5320.00	
15	144.750	56034.00	50784.00	5250.00	
16	146.300	196000.00	191678.00	4322.00	
17	149.100	130808.00	125698.00	5110.00	
		1799843.00	1737242.00	62601.00	



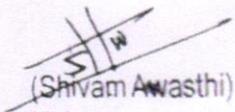
(Shivam Awasthi)

Major

Offg Officer Commanding
66 RCC (GREF)

LAND SLIDE LOCATIONS

S/No.	Slide Location (in Km) on Simli-Gwaldam road	Dimension of slide (in Mtr)			What protective measures are being taken by the BRO with respect to these landslides	Remarks
		L	B	H		
1	87.200	30.00	2.00	4.50	(i) Essential protective structures has already been provided at many slide locations to protect hill slope (ii) Necessary protective structures i.e. (B/Walls, S/Walls etc) will be provided in due course of time after clearing of slides on balance locations.	
2	90.350	24.00	1.50	3.50		
3	91.430	15.00	2.00	3.00		
4	93.550	15.00	2.50	2.00		
5	102.950	35.00	2.00	3.00		
6	107.800	150.00	5.00	2.00		
7	108.380	120.00	5.00	2.50		
8	120.500	80.00	3.00	2.00		
9	133.300	32.00	6.00	3.50		
10	136.020	40.00	6.00	3.00		
11	139.700	56.00	7.00	2.00		
12	143.900	46.00	4.00	2.00		



(Shivam Awasthi)
Major
Offg Officer Commanding
66 RCC (GREF)



कार्यालय प्रभागीय वनाधिकारी, बद्रीनाथ वन प्रभाग, गोपेश्वर ॥

E-Mail:- dfo_badrinath_uta@yahoo.co.in Phone No :- 01372-252175

पत्रांक: 4721

/ 12-1

दिनांक, गोपेश्वर, मार्च 18 /2023

सेवा में,

क्षेत्रीय अधिकारी,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।

विषय:-

मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-520/2022 सुभाष मिश्रा एवं अन्य बनाम उत्तराखण्ड राज्य आदि में गठित आदेश दिनांक 01.09.2022 में पारित आदेश के सम्बन्ध में।

महोदय,

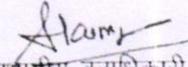
उपरोक्त विषयक प्रकरण के सम्बन्ध में चाही गयी सूचना इस वन प्रभाग से निम्नानुसार प्रेषित है:-

राष्ट्रीय राजमार्ग सं0 -11 के किमी0 140.00(बगोली) से किमी0 97.00(ग्वालदम) तक मोटर मार्ग के चौड़ीकरण हेतु भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय क्षेत्रीय कार्यालय देहरादून की पत्र सं0 8-23/2014-एफ0सी0/1454 दिनांक 29.09.2015 द्वारा निर्गत विधिवत स्वीकृति की शर्त सं0 12 में मोटर मार्ग के चौड़ीकरण हेतु कुल 3945 वृक्षों के पातन की स्वीकृति प्रदान की गयी है, जिसके सापेक्ष वनभूमि में 3738 वृक्ष एवं नाप भूमि में 435 वृक्ष कुल 4173 वृक्षों का पातन हुआ है तथा राष्ट्रीय राजमार्ग सं0 -11 के किमी0 140.00(बगोली) से किमी0 150.00(सिमली) तक मोटर मार्ग का चौड़ीकरण हेतु भारत सरकार पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय देहरादून की पत्र सं0 08बी/यू0सी0पी0/06/09/2010/एफ0सी0/204 दिनांक 18.01.2012 द्वारा निर्गत विधिवत स्वीकृति में सड़क निर्माण चौड़ीकरण में कुल 102 वृक्षों का पातन की स्वीकृति प्रदान की गयी है। जिसके सापेक्ष सड़क के चौड़ीकरण में सिविल भूमि में कुल 76 वृक्ष काटे गये। उपरोक्त परियोजना में प्रभावित वृक्षों /काटे गये वृक्षों का भूमिवार विवरण निम्नानुसार है:-

परियोजना का नाम	भूमिवार विवरण	काटे गये वृक्षों की सं0
किमी0 97.00 ग्वालदम से किमी0 140.00(बगोली) में काटे गये वृक्षों का भूमिवार विवरण।	आरक्षित वन भूमि	1327
	सिविल वन	256
	वन पंचायत	2155
योग वन भूमि		3738
	नाप भूमि	435
योग		4173
किमी0 140.00 (बगोली) से किमी0 150.00(सिमली)	सिविल	76
	कुल योग	4249

अतः सूचना सूचनार्थ आवश्यक कार्यवाही हेतु प्रेषित।

भवदीय,


प्रभागीय वनाधिकारी,
बद्रीनाथ वन प्रभाग, गोपेश्वर।

पत्रांक:-

दिनांकित।

प्रतिलिपि:- सहायक महा निरीक्षण (वन), भारत सरकार पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, एकीकृत क्षेत्रीय कार्यालय देहरादून को सूचनार्थ प्रेषित।

प्रभागीय वनाधिकारी,
बद्रीनाथ वन प्रभाग, गोपेश्वर।